

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.105  
**C.P.(IB)/157(AHM)2021**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Strata Geosystems (India) Pvt Ltd  
V/s  
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

**Order delivered on: 13/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Proxy Advocate  
For the Respondent : Ms. Pragati Bansal, Proxy Adv.

**ORDER**

Initially, none appears for the applicant.

Ld. Proxy Counsel Ms. Pragati Bansal appears for the respondent and informs that she has been informed by the Ld. Counsel for the applicant that he will be taking adjournment in the matter.

Later on, Proxy Advocate appeared for the applicant.

Re-list for hearing/dismissal on 13.10.2023.

-SD-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**